GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO.144 TO BE ANSWERED ON 4TH FEBRUARY, 2019

SSA and RMSA

144. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Government plans to improve the reach of the school level education for children from classes 1 to 10 by merging two schemes of the Government meant to guarantee universal education;
- (b) if so, the details thereof;
- (c) whether it is also a fact that funds in Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) were not being utilised properly and if so, the details thereof;
- (d) whether the States can utilise the funds meant for the above schemes for the other older children; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

(a) & (b): Yes, Madam. The Samagra Shiksha - an Integrated Scheme for School Education has been launched throughout the country as a Centrally Sponsored Scheme with effect from the year 2018-19. This programme subsumes the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE). It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. The States and UTs are assisted by the central government to implement the Samagra Shiksha as a programme for providing universal access and retention, bridging of gender and social category gaps in education and enhancement of learning level of children at all levels of school education, and for implementation of the provisions of the Right of Children to Free and Compulsory Education (RTE) Act, 2009.

The major features of Samagra Shiksha are as under:-

(i) Provision for up-gradation of schools up-to senior secondary level and strengthening of school infrastructure as per norms.

- (ii) Composite school grant increased from Rs. 14,500-50,000 to Rs. 25,000-1 Lakh and to be allocated on the basis of school enrolment.
- (iii) Annual Grant for sports equipment at the cost of Rs. 5000 for Primary Schools, Rs.10,000 for upper primary schools and up to Rs. 25,000 for secondary and senior secondary schools.
- (iv) Annual grant for Library at the cost of Rs. 5,000/- for Primary School, Rs.13,000/- for composite Elementary school, Rs. 10,000/- for Secondary school (Class 9th & 10th), Rs.10,000/- for Senior Secondary school (Class 11th & 12th), Rs. 20,000/- for composite Senior Secondary school (Class 1st to 12th).
- (v) Allocation for Children with Special Needs (CwSN) increased from Rs. 3,000 to Rs. 3,500 per child per annum including a stipend of Rs. 200 per month for CWSN girls to be provided from Classes I to XII earlier it was only for classes IX to XII.
- (vi) Allocation for uniforms enhanced from Rs. 400 to Rs. 600 per child per annum.
- (vii) Allocation for textbooks enhanced from Rs. 150/250 to Rs. 250/400 per child per annum.
- (viii) Upgradation of Kasturba Gandhi Balika Vidyalayas (KGBVs) from Class 6-8 to Class 6-12.
- (ix) Strengthening Teacher Education Institutions like SCERTs and DIETs to improve the quality of teachers with SCERT as the nodal institution for in-service and pre-service teacher training
- (x) Enhanced use of digital technology in education through smart classrooms, digital boards and DTH channels.

(c) to (e): No, Madam. The Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) were under implementation since 2000-2001 and 2009, till 2017-18 for universalizing elementary education and secondary education, respectively, in the country. RMSA and SSA programmes provided a number of incentives to encourage enrolment and retention of children in schools as well as for improvement of quality of education. These included enhancing access to primary, upper primary & secondary schools, strengthening school infrastructure like school building, additional classrooms, laboratories, libraries, arts & craft rooms, toilets, drinking water facilities etc, support for various quality interventions and financial support for salary of additional teachers.

The Annual Work Plan & budget (AWP&B) under the schemes are prepared by the States and UTs based on their requirements and priority under different interventions, of the respective schemes. These plans are then appraised and approved/estimated in consultation with the States and UTs as per the programmatic and financial norms of the scheme and availability of budgetary resources. Accordingly, the indicated central share, is released in installments to State/UTs based on the pace of expenditure, receipt of commensurate state share, unadjusted outstanding advances,

receipt of utilization certificates and physical and financial progress etc. The statement showing State and UT-wise details on central share released and expenditure incurred under SSA and RMSA from 2015-16 to 2017-18 is given at **Annexure-I and Annexure-II respectively.**

To ensure effective utilization of funds under the schemes, there is robust monitoring system in place to review the physical and financial progress of approved interventions through monthly/quarterly reports, annual audit by independent Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India, a regular CAG audit, a system of concurrent financial reviews, as well as regular internal audit and regular Review Meetings with all States and UTs are held for monitoring the optimum utilization of funds.

ANNEXURE-I REFERRED TO IN REPLY TO PARTS (c) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 144 FOR ANSWER ON 04.02.2019 ASKED BY SHRI RAJESHBHAI CHUDASAMA REGARDING SSA and RMSA.

The statement showing State/UT-wise details of central share released and expenditure incurred under Sarva Shiksha Abhiyan during 2015-16 to 2017-18.

(Rs. in lakh)

| SI. No. Name of the S 1 A&N Islands 2 Andhra Pradesh 3 Arunachal Pradesh 4 Assam 5 Bihar 6 Chandigarh 7 Chhattisgarh 8 D&N Haveli 9 Daman & Diu 10 Delhi 11 Goa 12 Gujarat 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab 29 Rajasthan | | 2015 Central share released 359.46 66810.81 18179.44 100464.64 251557.33 3521.81 62219.70 594.91 78.38 7293.80 813.58 | Expenditure 696.75 161051.54 29271.33 116527.23 576225.94 5767.69 147751.88 1694.87 374.01 10328.59 | 2016 Central share released 479.14 63302.18 19956.64 87652.30 270688.44 3333.55 59262.77 1068.38 300.00 | Expenditure 831.90 122115.26 30445.19 106131.38 638367.43 5673.19 170229.54 1974.23 230.50 | 201' Central share released 1945.53 70431.00 23022.07 123584.00 255797.00 9265.50 67477.00 5476.54 | Expenditure 1251.03 94919.79 34987.92 138517.86 763107.95 7528.56 160100.00 6056.80 |
|--|---|---|---|---|---|--|---|
| 1 A&N Islands 2 Andhra Pradesh 3 Arunachal Pradesh 4 Assam 5 Bihar 6 Chandigarh 7 Chhattisgarh 8 D&N Haveli 9 Daman & Diu 10 Delhi 11 Goa 12 Gujarat 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | released 359.46 66810.81 18179.44 100464.64 251557.33 3521.81 62219.70 594.91 78.38 7293.80 | 696.75 161051.54 29271.33 116527.23 576225.94 5767.69 147751.88 1694.87 374.01 | released 479.14 63302.18 19956.64 87652.30 270688.44 3333.55 59262.77 1068.38 | 831.90 122115.26 30445.19 106131.38 638367.43 5673.19 170229.54 1974.23 | released 1945.53 70431.00 23022.07 123584.00 255797.00 9265.50 67477.00 5476.54 | 1251.03 94919.79 34987.92 138517.86 763107.95 7528.56 160100.00 |
| 2 Andhra Pradesh 3 Arunachal Pradesh 4 Assam 5 Bihar 6 Chandigarh 7 Chhattisgarh 8 D&N Haveli 9 Daman & Diu 10 Delhi 11 Goa 12 Gujarat 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | n | 66810.81 18179.44 100464.64 251557.33 3521.81 62219.70 594.91 78.38 7293.80 | 161051.54 29271.33 116527.23 576225.94 5767.69 147751.88 1694.87 374.01 | 63302.18 19956.64 87652.30 270688.44 3333.55 59262.77 1068.38 | 122115.26 30445.19 106131.38 638367.43 5673.19 170229.54 1974.23 | 70431.00 23022.07 123584.00 255797.00 9265.50 67477.00 5476.54 | 94919.79 34987.92 138517.86 763107.95 7528.56 160100.00 |
| 3 Arunachal Pradesh 4 Assam 5 Bihar 6 Chandigarh 7 Chhattisgarh 8 D&N Haveli 9 Daman & Diu 10 Delhi 11 Goa 12 Gujarat 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 18179.44 100464.64 251557.33 3521.81 62219.70 594.91 78.38 7293.80 | 29271.33 116527.23 576225.94 5767.69 147751.88 1694.87 374.01 | 19956.64 87652.30 270688.44 3333.55 59262.77 1068.38 | 30445.19 106131.38 638367.43 5673.19 170229.54 1974.23 | 23022.07 123584.00 255797.00 9265.50 67477.00 5476.54 | 34987.92 138517.86 763107.95 7528.56 160100.00 |
| 4 Assam 5 Bihar 6 Chandigarh 7 Chhattisgarh 8 D&N Haveli 9 Daman & Diu 10 Delhi 11 Goa 12 Gujarat 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 100464.64 251557.33 3521.81 62219.70 594.91 78.38 7293.80 | 116527.23 576225.94 5767.69 147751.88 1694.87 374.01 | 87652.30 270688.44 3333.55 59262.77 1068.38 | 106131.38 638367.43 5673.19 170229.54 1974.23 | 123584.00 255797.00 9265.50 67477.00 5476.54 | 138517.86 763107.95 7528.56 160100.00 |
| 5 Bihar 6 Chandigarh 7 Chhattisgarh 8 D&N Haveli 9 Daman & Diu 10 Delhi 11 Goa 12 Gujarat 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 251557.33 3521.81 62219.70 594.91 78.38 7293.80 | 576225.94 5767.69 147751.88 1694.87 374.01 | 270688.44 3333.55 59262.77 1068.38 | 638367.43 5673.19 170229.54 1974.23 | 255797.00 9265.50 67477.00 5476.54 | 763107.95 7528.56 160100.00 |
| 6 Chandigarh 7 Chhattisgarh 8 D&N Haveli 9 Daman & Diu 10 Delhi 11 Goa 12 Gujarat 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 3521.81 62219.70 594.91 78.38 7293.80 | 5767.69 147751.88 1694.87 374.01 | 3333.55 59262.77 1068.38 | 5673.19 170229.54 1974.23 | 9265.50 67477.00 5476.54 | 7528.56 160100.00 |
| 7 Chhattisgarh 8 D&N Haveli 9 Daman & Diu 10 Delhi 11 Goa 12 Gujarat 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 62219.70 594.91 78.38 7293.80 | 147751.88 1694.87 374.01 | 59262.77 1068.38 | 170229.54 1974.23 | 67477.00 5476.54 | 160100.00 |
| 8 D&N Haveli 9 Daman & Diu 10 Delhi 11 Goa 12 Gujarat 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 594.91 78.38 7293.80 | 1694.87 374.01 | 1068.38 | 1974.23 | 5476.54 | |
| 9 Daman & Diu 10 Delhi 11 Goa 12 Gujarat 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 78.38 7293.80 | 374.01 | | | | 6056.80 |
| 10 Delhi 11 Goa 12 Gujarat 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 7293.80 | | 300.00 | 230.50 | | |
| 11 Goa 12 Gujarat 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | | 10328.59 | | | 1038.57 | 853.78 |
| 12 Gujarat 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 813.58 | | 8306.19 | 11439.95 | 10976.90 | 16056.56 |
| 13 Haryana 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | | 1585.81 | 869.11 | 1791.08 | 862.60 | 2188.60 |
| 14 Himachal Pr. 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 61563.82 | 182493.43 | 77740.50 | 118412.76 | 65046.00 | 111952.09 |
| 15 Jammu & Kashmi 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 34501.21 | 52916.29 | 32000.88 | 68265.36 | 36355.00 | 71296.29 |
| 16 Jharkhand 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 12139.13 | 32526.67 | 12825.46 | 30704.71 | 30874.00 | 29895.16 |
| 17 Karnataka 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | r | 129980.55 | 182893.46 | 107250.05 | 125783.94 | 153797.98 | 234513.73 |
| 18 Kerala 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 55863.31 | 135591.04 | 50945.73 | 131992.15 | 58984.54 | 116924.18 |
| 19 Lakshadweep 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 41759.33 | 119636.52 | 54495.50 | 128686.02 | 54881.99 | 161776.40 |
| 20 Madhya Pr. 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 12858.86 | 25832.72 | 11316.74 | 32147.72 | 13680.00 | 44203.09 |
| 21 Maharashtra 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 139.87 | 235.30 | 239.87 | 250.99 | 406.52 | 393.51 |
| 22 Manipur 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 160197.85 | 212603.60 | 154455.09 | 266913.52 | 173814.00 | 278913.36 |
| 23 Meghalaya 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 41225.28 | 84734.46 | 60369.65 | 192206.91 | 64232.00 | 226473.17 |
| 24 Mizoram 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 18355.46 | 15031.94 | 4405.31 | 14384.23 | 18377.00 | 20806.32 |
| 25 Nagaland 26 Odisha 27 Puducherry 28 Punjab | | 16626.96 | 21003.75 | 20067.00 | 23522.18 | 33579.50 | 29152.24 |
| 26 Odisha 27 Puducherry 28 Punjab | | 9437.51 | 14382.25 | 10934.31 | 12664.43 | 12000.33 | 12883.11 |
| 27 Puducherry 28 Punjab | | 8739.53 | 15943.80 | 10725.34 | 17000.91 | 11717.00 | 11229.79 |
| 28 Punjab | | 82081.65 | 134883.34 | 70423.00 | 156377.33 | 86612.00 | 186883.65 |
| | | 583.14 | 561.18 | 304.68 | 577.38 | 622.73 | 748.98 |
| 29 Rajasthan | | 30003.82 | 65592.85 | 30002.69 | 60009.64 | 31665.00 | 54084.88 |
| | | 193462.09 | 425030.13 | 182578.48 | 453491.19 | 198973.00 | 726452.68 |
| 30 Sikkim | | 4054.36 | 5163.87 | 3479.24 | 5015.36 | 5684.35 | 6682.54 |
| 31 Tamil Nadu | | 82111.73 | 141320.18 | 82111.30 | 138620.06 | 86644.00 | 144594.98 |
| 32 Telangana | | 21776.01 | 68807.25 | 41776.09 | 124582.92 | 44244.72 | 74259.25 |
| 33 Tripura | | 16956.97 | 19667.41 | 19190.95 | 19965.83 | 20220.38 | 26301.57 |
| 34 Uttar Pradesh | | 505434.30 | 1205725.47 | 505433.99 | 1458836.03 | 424980.68 | 645175.27 |
| 35 Uttarakhand | | 22588.40 | 38131.67 | 25268.98 | 42238.11 | 62499.00 | 71989.57 |
| 36 West Bengal | | 84679.41 | 170734.26 | 82185.32 | 173945.60 | 89657.00 | 164908.86 |
| | | 2159014.41 | 4422718.48 | 2165744.85 | 4885824.93 | 2349425.43 | 4678063.52 |

Note: Expenditure shown above is against receipts from Central release, State share release, Finance Commission Award and Miscellaneous incomes, if any.

ANNEXURE-II REFERRED TO IN REPLY TO PARTS (c) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 144 FOR ANSWER ON 04.02.2019 ASKED BY SHRI RAJESHBHAI CHUDASAMA REGARDING SSA and RMSA.

The statement showing State/UT-wise details of central share released and expenditure incurred under Rashtriya Madhyamik Shiksha Abhiyan during 2015-16 to 2017-18.

(Rs. in Lakh)

| | Name of the State | Rashtriya Madhyamik Shiksha Abhiyan | | | | | | | | |
|------------|-------------------------------|-------------------------------------|-------------|-----------------|-------------|-----------------|-------------|--|--|--|
| Sr. No. | | 2015-16 | | 2016-17 | | 2017-18 | | | | |
| | | Fund Release | Expenditure | Fund Release | Expenditure | Fund Release | Expenditure | | | |
| 1 | A&N Islands | 97.82 | 211.34 | 354.82 | 429.00 | 308.38 | 275.27 | | | |
| 2 | Andhra Pradesh | 27182.77 | 43236.94 | 7108.57 | 34909.74 | 27032.75 | 0.00 | | | |
| 3 | Arunachal Pradesh | 3626.43 | 802.02 | 1207.31 | 3331.18 | 7629.96 | 1428.90 | | | |
| 4 | Assam | 16261.66 | 28234.35 | 25776.42 | 26744.85 | 14539.49 | 27950.16 | | | |
| 5 | Bihar | 3601.01 | 25626.79 | 20065.41 | 17465.84 | 18603.98 | 16640.46 | | | |
| 6 | Chandigarh | 117.65 | 249.87 | 335.02 | 82.18 | 205.27 | 158.75 | | | |
| 7 | Chhattisgarh | 22917.78 | 18651.80 | 24663.89 | 61972.25 | 14606.98 | 103073.31 | | | |
| 8 | D&N Haveli | 177.99 | 134.38 | 220.13 | 73.56 | 136.59 | 153.49 | | | |
| 9 | Daman And Diu | 77.94 | 83.09 | 123.20 | 98.54 | 110.91 | 85.27 | | | |
| 10 | Delhi | 1952.97 | 3457.61 | 1829.43 | 2837.53 | 2725.97 | 2348.66 | | | |
| 11 | Goa | 229.15 | 428.13 | 334.98 | 576.19 | 413.72 | 615.65 | | | |
| 12 | Gujarat | 12238.29 | 14529.55 | 16505.36 | 13268.17 | 4797.01 | 21785.82 | | | |
| 13 | Haryana | 7726.57 | 25416.09 | 14724.44 | 26325.38 | 21243.50 | 21812.93 | | | |
| 14 | Himachal Pradesh | 12552.07 | 14340.84 | 23279.25 | 16775.30 | 10098.37 | 26105.68 | | | |
| 15 | J&K | 9614.42 | 23625.35 | 14947.61 | 28546.57 | 29235.19 | 5682.71 | | | |
| 16 | Jharkhand | 7753.04 | 21458.48 | 13295.61 | 45358.01 | 5070.06 | 10115.02 | | | |
| 17 | Karnataka | 20968.84 | 48969.60 | 8104.32 | 17814.66 | 5169.27 | 15796.54 | | | |
| 18 | Kerala | 10247.22 | 5107.24 | 4969.22 | 15574.83 | 3363.86 | 6242.99 | | | |
| 19 | Lakshadweep | 9.79 | 19.11 | 17.87 | 15.15 | 21.58 | 6.00 | | | |
| 20 | Madhya Pradesh | 28340.93 | 48756.39 | 34834.51 | 68882.60 | 42962.33 | 68765.32 | | | |
| 21 | Maharashtra | 20180.33 | 50571.07 | 12305.67 | 29834.10 | 9969.48 | 28339.59 | | | |
| 22 | Manipur | 5093.41 | 5097.86 | 4320.68 | 7312.78 | 7249.21 | 3881.50 | | | |
| 23 | Meghalaya | 40.08 | 166.30 | 1897.71 | 2973.45 | 1420.76 | 2206.03 | | | |
| 24 | Mizoram | 2080.48 | 3704.21 | 3223.65 | 3654.72 | 3249.44 | 3625.24 | | | |
| 25 | Nagaland | 5326.42 | 2513.32 | 2509.58 | 6597.82 | 5483.83 | 4960.35 | | | |
| 26 | Odisha | 19870.99 | 40494.99 | 10058.52 | 25724.26 | 16388.46 | 21432.21 | | | |
| 27 | Puducherry | 152.56 | 521.22 | 217.56 | 299.97 | 223.36 | 598.14 | | | |
| 28 | Punjab | 4482.69 | 22824.69 | 8852.12 | 20506.72 | 6518.48 | 3560.09 | | | |
| 29 | Rajasthan | 37129.87 | 74346.60 | 35968.19 | 84033.04 | 42401.91 | 69171.76 | | | |
| 30 | Sikkim | 1661.22 | 1792.34 | 1479.98 | 2473.50 | 2504.06 | 1980.28 | | | |
| 31 | Tamil Nadu | 31471.84 | 76013.07 | 29324.58 | 54017.78 | 36356.22 | 60035.12 | | | |
| 32 | Telangana | 20008.10 | 26193.92 | 9009.98 | 39715.89 | 19560.02 | 49525.21 | | | |
| 33 | Tripura | 910.28 | 3937.99 | 1383.85 | 2352.42 | 3914.92 | 1885.72 | | | |
| 34 | Uttar Pradesh | 13150.00 | 22848.19 | 18913.62 | 50878.00 | 16219.66 | 47592.44 | | | |
| 35 | Uttarakhand | 4330.77 | 9300.22 | 12463.88 | 14489.16 | 15819.82 | 66316.46 | | | |
| 36 | West Bengal | 2909.39 | 4963.59 | 4200.01 | 12281.32 | 5832.98 | 19276.39 | | | |
| | Total Expenditure (including | 354492.77 | 668628.55 | 368826.95 | 738226.46 | 401387.78 | 713429.46 | | | |

Note: Expenditure (including state share & unspent balance of previous years)

Source: Project Monitoring System (PMS)